

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH
COURT VI

Item No. 9

IA(I.B.C)/ 1085(MB)2024 IN C.P. (IB)/984(MB)2023

CORAM:

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **18.04.2024**

NAME OF THE PARTIES : **Indostar Capital Finance Limited**
Vs
CCR Logistics Private Limited

For FC : Adv. Maulik Chokshi.

For CD : Adv. Pulkit Sharma, Harsh Kesharia.

Section 7 of IBC

ORDER

Heard both Counsel for FC and CD. Written Submissions, if any, may be filed within a period of five days. **List on 30.04.2024 for Written Submissions.**

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)

JNK

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)